

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No.: 529 of 2025/RG

Dated: 11.04.2025

In the interest of administration, Shri Younis Hamid, Munsiff, Baramulla and Shri Hiteshwar Kesar, Munsiff, Dangiwachha shall swap their respective place of postings with immediate effect.

By Order.


11/4/25

(Shahzad Azeem)
Registrar General
Dated: 11.04.2025

No.: 9053458/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Principal District and Sessions Judge, Baramulla;
9. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
11. Concerned Judicial Officers _____;
12. Director Finance, High Court of J&K and Ladakh, Jammu.
13. Incharge Statistical Section, High Court of J&K and Ladakh;
..... for information and necessary action
14. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
15. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
16. Order File.


11/4/25
Registrar General